

Indian authorities on East Pakistan Border during the last six months of the year 1960;

(b) the figures as compared to the corresponding period of the year 1959; and

(c) the number of persons convicted with their terms of conviction?

**The Minister of Finance (Shri Morarji Desai):** (a) and (b). 111 cases of smuggling by Pakistanis were detected by Indian Customs authorities on East Pakistan Border during the last six months of the year 1960 as compared to 125 cases detected during the corresponding period of the year 1959.

(c) During the above period (i.e. July—December, 1960) 38 persons were convicted with sentences varying from a fine of Rs. 15 to two months' rigorous imprisonment.

#### Indian Troops in Gaza

**3219. Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) the number of Indian troops in Gaza at present;

(b) their tenure of service there;

(c) whether they are sent there on some special terms; and

(d) if so, what are they?

**The Minister of Defence (Shri Krishna Menon):** (a) 1,255.

(b) One year.

(c) Yes, Sir.

(d) A statement showing these terms is laid on the Table of the House. [See Appendix V, annexure No. 32].

#### Liquor Shops in Delhi

**3220. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of liquor shops in Delhi;

(b) the quantity of liquor consumed during 1958-59 and 1959-60; and

(c) whether the quantity has increased as compared to the years 1956-57 and 1957-58?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). A statement giving the information is laid on the Table of the House. [See Appendix V, annexure No. 33].

(c) There has been some decrease in the consumption of foreign liquor except in the case of lighter drinks such as beer etc. In the case of country liquor also there is a decrease in terms of its alcoholic contents.

#### Opening of State Bank Branches during Second Five Year Plan

**3221. Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether the State Bank of India have opened the full quota of their Branches in Punjab during Second Five Year Plan period;

(b) the present position in Punjab up-to-date Districtwise; and

(c) whether such branches will be opened at all the sub-divisional headquarters before the end of Second Five Year Plan?

**The Minister of Finance (Shri Morarji Desai):** (a) Upto the end of March, 1961, the State Bank of India has opened branches in Punjab at 24 out of the 25 centres approved under section 16(5) of the State Bank of India Act, 1955.

(b) A list showing the names of the places, district-wise in Punjab, where the State Bank of India has its branches is laid on the Table of the House. [See Appendix V, annexure No. 34].

(c) Kulu is the only approved centre where a branch remains to be opened. None of the remaining sub-divisional centres have so far been approved, but the question of laying